

**CENTRAL ADMINISTRATIVE TRIBUNAL SRINAGAR**

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**Order Sheet**

Item no.: 2  
M.A./546/2024 (SRINAGAR)  
In  
O.A./970/2023  
SELECTION  
Court No.: 2

No of Adjournment:

Order Dated: 24/07/2024

**MOHD IQBAL KUMAR AND OTHERS**  
**Vs**  
**GENERAL ADMINISTRATIVE DEPARTMENT**

**For Applicant(s) Advocate :** MR. ARIF SIKANDER MIR

**For Respondent(s) Advocate :** MS. INSHA SHAKEEL VICE MR. SHAH AMIR

**Order of The Tribunal**

The instant M.A. arises out of O.A./970/2023 wherein the applicants are seeking declaration of the results of J&K Combined Competitive (Mains) Examination, 2023 held by J&K PSC from 26-03-2024 to 03-04-2024, qua the applicants.

Learned counsel for the applicant submits that the Public Service Commission vide notification no. PSC /Exam(S)/2024/35 dated 09-07-2024 have declared the results of the J&K Combined Competitive (Mains) Examination, 2023. He submits that the applicants herein appeared in the examination in terms of the order passed by this Court dated 05-03-2024 wherein it was made clear that the respondents would not declare the result of the applicants unless otherwise directed by the Court.

Learned counsel for the applicant submits that since the results of the Mains Examination of 2023 have been declared, however, the result of the applicants has not been declared.

Issue notice. Ms. Insha vice Mr. Shah Amir accepts notice. In the meanwhile, respondents shall produce the result of the applicants in a sealed cover before the Court on 29-07-2024. The result in sealed cover be produced before the Court

through a Senior Officer of the PSC.

It is however made clear that mere declaration of result will not confer any preferential right upon the applicants and their rights shall remain subject to the final outcome of the O.A.

Copy of the M.A. be provided to the other side by learned counsel for the applicants.

The M.A. be listed on 29-07-2024 at 11:00 AM.

**Prasant Kumar**  
**Member (A)**

**M. S. Latif**  
**Member (J)**

/ABHISHEK/